

Name of the Corporate Debtor: Kalka Home Developers Private Limited; Date of Commencement of CIRP: 29-01-2024; List of Creditors as on: 31-12-2024; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	87	414297318	87	365068730	54.33	0	0	49228588	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	306869285	1	306869285	45.67	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	81175105	3	0	0.00	0	81175105	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	1	3377342	1	0	0.00	0	3377342	0	Annexure 6
7	Operational creditors (Government Dues)	1	37718592	1	0	0.00	0	0	37718592	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)					0.00				NA
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		93	843437642	93	671938015	100.00	0	84552447	86947180	